

RAJASTHAN HIGH COURT, JODHPUR

NOTIFICATION

No.Estt.(RJS)/109/2024

Date:- 18.07.2024

Pursuant to Rule 7 of the Rajasthan Judicial Service Rules 2010, 51 (47+04*) vacancies in the **Senior Civil Judge Cadre** are hereby notified for the year 2024-25.

Note:- *04 Future vacancies (against 10% of the total number of vacancies) are not assigned to any category for the present. However, these will be given as per roster to the particular category wherein any vacancy(ies) on account of death, elevation, dismissal etc. will arise.

BY ORDER,


REGISTRAR GENERAL

No.RJS/Estt.B2(i)/04/2024/3121

Date:- 18.07.2024

Copy forwarded to the following for information and necessary action:-

1. Principal Secretary to the Government of Rajasthan, Law & Legal Affairs Department, Jaipur.
2. Registrar (Admn.), Rajasthan High Court Bench, Jaipur.
3. Registrar (Examination), Rajasthan High Court, Jodhpur.
4. Registrar (Classification) Rajasthan High Court, Jodhpur/Bench Jaipur with the request to upload the notification on the web-site of Rajasthan High Court.
5. All District & Sessions Judges with the request to circulate it to amongst officers of Civil Judge Cadre posted in their Judgeship.
6. A.O.J., Confidential Section, Rajasthan High Court, Jodhpur.
7. Notice Board.


REGISTRAR GENERAL